

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00647/2019**

Jabalpur, this Monday, the 30<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Tara Bai, W/o Late Shri Chhotelal  
Aged about 58 years,  
R/o Bagra Tava, Tehsil Babai,  
Distt. Hoshangabad (MP),  
Pin Code 461001

**-Applicant**

(By Advocate –**Shri Sharad Punj**)

**V e r s u s**

1. Union of India,  
through it's General Manager,  
West Central Railway, Indira Market,  
Jabalpur, Pin code 482001

2. Divisional Railway Manager,  
West Central Railways,  
Jabalpur Division, Jabalpur Distt-Jabalpur (M.P.)  
Pin code 48201

3. Assistant Divisional Engineer,  
West Central Railways,  
Narsinghpur Division, Distt. - Narsinghpur (MP)  
Pin Code 487001

**- Respondents**

(By Advocate –**Shri A.S.Raizada**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file afresh with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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